

In the circumstances, I request the hon. Finance Minister to reconsider the proposal for disinvestment of Hindustan Latex.

[Translation]

SHRI SUNDERLAL PATWA (Chhindwara) : Mr. Deputy Speaker Sir, an Hon'ble Member of the present Lok Sabha is risking his life by sitting on an indefinite hunger strike at Jatara in Tikamgarh district of Madhya Pradesh. Yesterday in Jatara, Students were lathi charged and shot at in which one student was killed four were seriously injured and four other have received minor injuries. Through you I want to know that whether this Govt. have any responsibility of saving the life of a MP or not, and if so, what are the views of the Govt. on this serious incident. Mr. Deputy Speaker Sir, the matter is related to the shifting of an Examination Centre. The Police opened fire.

13.00 hrs.

One Student was killed. Four are missing and four were seriously injured. They have been admitted to the hospital. Whether the Govt. are aware of this or not? Whether after obtaining some information from the UP Govt., the Govt is responsible for offering comments on the matter in the House or not? I want an assurance from you that keeping in view the safty of the life of a MP, you direct the Govt. to offer their comments on this matter.

DR. RAMKRISHAN KUSMARIA (Damoh) My name is also there.

MR. DEPUTY SPEAKER : Well your name is also there. I will call you one by one. Only one member will speak at a time.

DR. RAMKRISHAN KUSMARIA : Mr. Deputy Speaker, Sir, my submission is also on this subject.

MR. DEPUTY SPEAKER : Well you can speak before others.

DR. LAXMINARAYAN PANDEY (Mandsaur) : Mr. Deputy Speaker Sir, it is a very important matter(Interruptions)

MR. DEPUTY SPEAKER : If you also went to speak on this subject you can speak later on. Let him speak first.

DR. RAMKRISHAN KUSMARIA : Mr. Deputy Speaker, Sir, the incident which has taken place is of a very serious nature. A day before, the Collector and Deputy Examination Controller had decided to change the examination centre despite the fact that 1200 students went there to appear in the examination. All of a sudden a vacant jail building was suddenly converted into the examination centre. When the students went to that examination centre neither they got any seats nor any paper was given to them. They were in a troubled State. The examination was already started and they could not find seat to sit. Due to which there was resentment among the students. The Police resorted to

atrocities and when the students became more angry, the police opened firing on them. An Adivasi student 'Dashrath' was killed in this incident. Many people were injured there. A number of persons are still missing. There is no due about them. One pregnant women was also injured in this incident and is still fighting for her life. The Administration is casting atrocities on our students but there is no one to give ear to their voice.

MR. DEPUTY SPEAKER : All right, you please take your seat.

.....(Interruptions)

MR. DEPUTY SPEAKER : Let this issue be finished first.

DR. LAXMINARAYAN PANDEY : Mr. Deputy Speaker Sir, this issue is very important. Sadhvi Uma Bharati ji has put her life in danger and she is on fast. The State Government have misbehaved with her. In this way Examination Centre was shifted from that place to Jail. There an Adivasi student was murdered. The police opened firing on them and even today many students are missing. Many parents are tracing their Children. Administration is misbehaving them. When Kumari Uma Bharati ji took up this issue, she was also misbehaved. I request you Sir, to issue directives to the administration to take steps to save the life of Sadhvi Uma Bharati as there is a threat to her life.

PROF. PREM SINGH CHANDUMAJRA (Patiala) The Indians living abroad for the last many years(Interruptions)

MR. DEPUTY SPEAKER : All right, you have made your point.

.....(Interruptions)

[English]

MR. DEPUTY SPEAKER : Let him speak now.

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi) The life of Sadhvi Uma Bharati ji is in danger(Interruptions) you please direct the Government to make a statement over this issue.(Interruptions)

MR. DEPUTY SPEAKER : Okay, Your point has been noticed /recorded.

PROF. PREM SINGH CHANDUMAJRA : Mr. Deputy Speaker, Sir, many Indians are staying abroad to earn their livelihood and they are interested to invest their hard earned money in the country. It is a fact that they love their village, they love their home town, They love their country but they did not have the citizenship of our country.

I request you Sir, that those Indians who are living abroad must be given the citizenship of India. Then foreign capital required for development of the country and employment opportunities will increase.(Interruptions).